

**NATIONAL COMPANY LAW TRIBUNAL**  
**NEW DELHI BENCH**

(IB)-266(ND)2019

**PRESENT: MS. INA MALHOTRA**  
**HON'BLE MEMBER(J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 24.02.2020.**

**NAME OF THE COMPANY: Mr. R. Tarkeshwar Narayan V/s. M/s. Horizon Buildcon Pvt. Ltd.**

**SECTION: 7 of IBC, 2016**

<b>S.NO.</b>	<b>NAME</b>	<b>DESIGNATION</b>	<b>REPRESENTATION</b>	<b>SIGNATURE</b>
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<b>Present:</b>	<b>Mr. Prateek Kushwaha, Advocate for the Applicant</b>			
	<b>Mr. Nipun Gautam, Advocate for the IRP</b>			

**ORDER**

IA 1273/2020 has been filed by Sukhdev Singh & Others aggrieved by the fact that their claims have not been taken into consideration by the RP. Notice of this application be effected on the IRP returnable on 16<sup>th</sup> March 2020.

Let the composite report be filed as to who is the authorised representative of the home buyers and what is the decision in proposing the name of the RP.

CA 1238/2020 has been filed under Section 19(2) of the Code. Notice be effected on Ex-Directors returnable on 16<sup>th</sup> March 2020.



**(Ina Malhotra)**  
**Member (J)**